

**IN THE HIGH COURT OF BOMBAY AT GOA**

STM NO. 1856 OF 2020

Bharat Hotels Ltd. ... Petitioner  
Versus  
State of Goa and Ors ... Respondents

Mr. J.E. Coelho Pereira, Senior Advocate with Mr. S. Rivankar,  
Advocate for the petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia,  
Additional Government Advocate for the respondent – State.

**Coram:- DIPANKAR DATTA,CJ &  
M. S. SONAK, J**

**Date:- 22<sup>nd</sup> December, 2020**

**P.C.:**

Post the matter on 11/01/2021.

**M. S. SONAK, J**

**CHIEF JUSTICE**

mv